

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 471/2019

VIJAY SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(Please list I.A.NO.111741/2019 application for bail in
Cr1.A.NO.471 of 2019 only)

Date : 19-08-2019 This application was mentioned today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s) Mr. Vishwajit Singh, Adv. (Mentioned by)
Ms. Shivali Chaudhary, Adv.
Ms. Ridhima Singh, Adv.
Mr. Pankaj Singh, Adv.
For M/S. Vidhi International, AOR

For Respondent(s)

Mr. M. Shoeb Alam, AOR

Mr. Ankit Goel, AOR

Mr. Arvind Kumar Sharma, AOR

UPON being mentioned the Court made the following
O R D E RLet the matter be not deleted from the date already
notified.(ANITA MALHOTRA)
COURT MASTER(PARVEEN KUMARI PASRICHA)
COURT MASTER* The matter is shown in the Cause List of 2nd September, 2019.